

किसानों के लिये सीमेंट का कोटा

४६६३. श्री सुश्रवण राय : क्या वाणिज्य तथा उद्योग मंत्री यह बताने की कृपा करेंगे कि

(क) क्या यह सब है कि जिस प्रकार इस्पात और लोहे का कोटा किसानों को देने के लिये नियत है उसी प्रकार का कोई भी कोटा सीमेंट का नियत नहीं किया गया है ;

(ख) क्या सरकार को मालूम है कि खेती के लिये विशेषतया सिंचाई की व्यवस्था के लिये किसानों को सीमेंट की आवश्यकता होती है ; और

(ग) क्या कारण है कि सीमेंट का कोई विशेष कोटा इस काम के लिये नियत नहीं किया जाता है ?

उद्योग मंत्री (श्री मनुभाई शाह) :

(क) से (ग) केन्द्रीय सरकार किसानों के लिये कोई खास कोटा नियत नहीं करती। राज्य सरकारों को प्रत्येक विभागीय में इकट्ठा सीमेंट नियत किया जाता है तथा जनता और निजी दोनों तरह के विभिन्न उपभोक्ताओं में इस कोटे का विस्तृत वितरण राज्य सरकार द्वारा ही किया जाता है। हमारे पास इसकी कोई ठीक ठीक जानकारी नहीं है कि राज्य सरकार इस नियत किये हुए इकट्ठे सीमेंट में से किसानों के लिये कितना सीमेंट अलग रखती है।

Forests in NEFA

4664. Shri D. Ering: Will the Prime Minister be pleased to state:

(a) what is Government's policy in regard to unclassified forests in NEFA—regarding rights, collecting royalty etc.; and

(b) whether Government are aware that the Pasighat Kebgang Koret (Co-operative Saw Mill) in NEFA is

not getting enough timbers as most of the timbers have been extracted by some outside contractors?

The Prime Minister and Minister of External Affairs (Shri Jawaharlal Nehru): (a) The Government's policy is that the forest areas which fall under the definition of Jhum Land should be handed over to the Tribal Councils for management and the royalties accruing from these forest areas should be utilised for the collective benefit of the villagers concerned.

All other forest areas are managed by the Government and the royalties are also collected by the Government. The local people are, however, allowed free use of the forest products for their domestic uses and are permitted to fish and hunt freely.

(b) The forest areas in the locality where the Pasighat Kebgang Koret Saw Mill operates were under lease to another concern from 1929 to 1950. During this period, they almost completely worked out the species of wood which is in general demand in the market. The 1950 earthquake, the subsequent erosion and the operations of the Kebgang Koret during the previous four years have led to a further shortage of the workable trees.

Being a tribal co-operative concern, the Kebgang Koret is given preference and encouraged to take up operations in forest areas earmarked for exploitation. At their request the NEFA Administration are considering the possibility of allotting a new forest area for their operations so that timber becomes available to them within economical distance and the production cost is thereby minimized.

Indian Frontier Administrative Service

4665. Shri D. Ering: Will the Prime Minister be pleased to state:

(a) whether it is a fact that there was a proposal to bring the cadre of I.F.A.S. officers on par with those of the I.A.S. and I.P.S. in the matter of counting seniority and grades; and

(b) if so, what is the latest position?

The Prime Minister and Minister of External Affairs (Shri Jawaharlal Nehru): (a) and (b). The Indian Frontier Administrative Service is governed by its own set of Rules. These have been framed keeping in view the special needs of the Service. Rule 15 provides that the seniority of the members of the Service *inter se* shall be determined by the Central Government on the advice of the Special Selection Board and after taking into consideration the age, experience, seniority in the parent Service, if any, and other relevant factors.

Grade I and Grade II of the I.F.A.S. correspond to the Senior and Junior Grades respectively of the I.A.S. There is, however, no proposal to apply the I.A.S. or the I.P.S. Rules in the matter of seniority or Grades to the A.F.A.S.

Trade Pact with Malaya

4666. Shri P. C. Borooah: Will the Minister of Commerce and Industry be pleased to state:

(a) whether Malaya has offered to enter into a bilateral Trade Pact with India;

(b) if so, on what broad terms; and

(c) what is the Government's attitude in this regard?

The Deputy Minister of Commerce and Industry (Shri Satish Chandra): (a) to (c). The matter is under consideration.

Demarcation of Indo-Pak Border

4667. Shri D. C. Sharma: Will the Prime Minister be pleased to state:

(a) whether it is a fact that the Government of India have expedited the demarcation of the Indo-Pakistan border in the sector where Pakistan's Karnafuli dam is expected to submerge a part of Indian territory in the Lushai hills of Assam;

(b) if so, the area of land to be submerged;

(c) the compensation agreed to be paid by Pakistan; and

(d) the steps taken to expedite the survey of the area?

The Prime Minister and Minister of External Affairs (Shri Jawaharlal Nehru): (a) and (d). Yes, Sir. The strength of the Indian Survey party in the area has been increased.

(b) and (c). The precise extent of Indian territory that is likely to be submerged by Pakistan's Karnafuli dam project would be known only when survey of the area has been completed. Negotiations on the claims of the Government of India regarding the loss caused by the flooding of Indian territory by this project in Pakistan can commence only when the survey is completed.

Paper Grade Pulp Project in Assam

4668. Shri P. C. Borooah: Will the Minister of Commerce and Industry be pleased to state:

(a) whether it is a fact that a licence has been issued to Messrs. Balme Lawrie and Company for its mammoth paper grade pulp project in Assam;

(b) if so, what will be their production capacity; and

(c) where will their factory be set up?

The Minister of Industry (Shri Manubhai Shah): (a) Yes, Sir.

(b) 31,200 tons per year.

(c) At Monacherra, Near Hailakandi, District Cachar.

Facilities to Exporters and Trade Delegations

**4669. { Shri P. C. Borooah:
Shri Ram Krishan Gupta:**

Will the Minister of Commerce and